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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)56/ BB/2017	-	To hear counsel for ROC/RD	230/ 232	Think & Learn Pvt. Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
١.	Sinchana M.R.	ROC/RD	Sinclara, M.P.	
	(agus 320087)			
)	I for patitur of	
2.	SAJI.P. TOHN	in Legal Advo	cale for patitur of	

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is present and filed memo of appearance for them and she requested time to reply. List it on 08/01/2018.

Member (T)

Member (J)